| | Annexure 5 | | | | | | | | | | | | | |
|---------|--|---------|-----------------|----------------|----------------------------|-----------------|------------------------|--------------------|-------------------|--------------------|-----------------|-----------------|-----------------|--|
| | Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 7th October, 2022 | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | List of operational creditors (Workmen) | | | | | | | | | | | | | |
| | (Amount in Rs.) | | | | | | | | | | | | | |
| SI. No. | Name of | Name of | Details of c | laim received | Details of claims admitted | | | | Amount of | Amount of any | Amount of claim | Amount of claim | Remarks, if any | |
| | authorised | workman | | | | | | contingent claim | mutual dues, that | under verification | not admitted | | | |
| | representativ | | | | | | | | | may be set off | | 1 | | |
| | e, if any | | | | | | | | | | | Í - | | |
| | | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Whether related party? | % voting share in | | | | | | |
| | | | | | admitted | | | CoC, if applicable | | | | | | |
| | | | | | | | | | | | | | | |
| 1 | 1 N.A. | | | | | | | | | | | | | |